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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

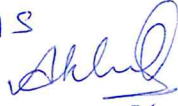
CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 2 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

ADVOCATE FOR PETITIONER/s:


SUDHARSAN SURESH
9945743434

ADVOCATE FOR RESPONDENT/s:

A MURALI & AKHILA M.S
8095677363



ORDER

Heard Mr.Sudharsan Suresh, learned Counsel for the Petitioner and Mr. A. Murali along with Ms.Akhila M.S, learned Counsel for the Respondent. The learned Counsel for the Petitioner requests time due to some personal inconvenience. The learned Counsel for the Respondent has no objection to grant time.

Post the case on **26.02.2020.**



MEMBER (T)



MEMBER (J)

Brunda

Verified

Court Officer